

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

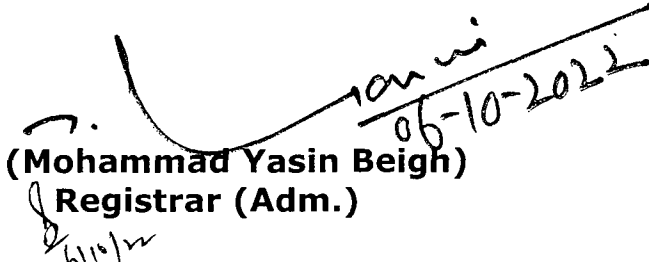
ORDER

No. 1367 of 2022/RG/LP

Dated:- 06.10.2022

Sanction is hereby accorded to the grant of Financial Assistance of Rs.50,000 (Rupees Fifty Thousand) in favour of Sh. Mohd. Yakoob Bujard S/O Sh. Chandya Bujard R/O Hariganwan, Tehsil Kangan, District Ganderbal, bearing Certificate of Enrollment No. 846/1989 dated 23.08.1989, out of the Advocates' Welfare Fund maintained by the Registrar Judicial, High Court Wing, Srinagar.

By Order


(Mohammad Yasin Beigh)
Registrar (Adm.)
6/10/22

No. 35230 - 39 of 2022/RG/LP

Dated:- 06.10.2022

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
..... for information of Their Lordships.
4. Registrar Judicial, High Court Wing, Srinagar with a direction to disburse the said amount to the concerned after proper identification and against receipt out of the Advocates' Welfare Fund maintained by his office.
5. Principal District & Sessions Judge, Ganderbal for information.
6. President District Bar Association, Ganderbal for information.
7. CPC e-Courts High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of High Court of J&K and Ladakh for information of all the concerned.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.
9. Advocate, Sh. Mohd. Yakoob Bujard S/O Sh. Chandya Bujard R/O Hariganwan, Tehsil Kangan District Ganderbal.


Registrar (Adm.) 06.10.22
6/10/22